

C. A. T. Bench, JAIPUR

Date of Order	Orders
20.4.93	Mr. J. K. Kanshik. Counsel for applicant. None present on behalf respondents. Heard the Counsel for the petitioner. The respondents are directed to either file the copies of the promotion orders as asked in the M.P. or file a list indicating the names of the persons promoted on the post of Electric Filter grade III Rs. 950-1500 against 50% promotion quota, ^{25% open market quota} 25% promotion made during the period 1980 to 1992 and 25% and 25% open quota indicating the dates of promotion in each case. This may be filed within 3 weeks with a copy to the Counsel for the petitioner. The M.P. stands disposed of. <i>(Signature)</i> (B.B. Mahajan) Member (A) <i>(Signature)</i> (D.L. Mehta) Vice Chairman
	Copy sent to the app. Counsel & resp. Counsel on vide 3028/3029 Date <u>5-5-93</u> <i>(Signature)</i>